

BY SPEED POST

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/7587/A

From :- Smti. Kanchan Newar,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri D. Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 20th December, 2018

Sub:- **Permission to avail Winter Vacation and headquarter leave.**

Ref:- Your letters No. DJ.XIV-5/2004-2018/4859/E, dtd. 17.12.2018
Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with headquarter leave permission, by your official vehicle, at your own cost, w.e.f. the evening of 21.12.2018 till the morning of 02.01.2019, as prayed for. The Addl. District and Sessions Judge, Dhubri will remain in charge of your Court and Office in your absence.

Yours faithfully,

Joint. Registrar (Vigilance)

Memo NO.HC.VII-58/2001/7588-1A, dated 20.12.18

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, Dhubri.

Joint. Registrar (Vigilance)